

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

61. C.P. 3662/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.11.2019**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt Ltd

**v/s.**

Magikwand Media Pvt Ltd

SECTION 271 OF COMPANIES ACT, 2013

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**ORDER**

Counsel for the Petitioner is directed to take out one more notice clearly  
indicating the next date of hearing to the other side and file proof of service.

List this matter on 17.12.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)